

through e-mail

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.

No.: DSJ(HMR)EC/4-2/85/-

Dated: Hamirpur, the 7th October, 2021

OFFICE ORDER

In view of station leave to be availed by the undersigned and Ld. Additional District and Sessions Judge, Hamirpur during the ensuing 'Dussehra' holidays with effect from 09.10.2021 to 17.10.2021 with prefix 09.10.2021 & 10.10.2021 being second Saturday and Sunday and suffix Sunday falling on 17.10.2021 and in view of proposal made by the Chief Judicial Magistrate, Hamirpur, in this behalf, vide her Office Order Endst.No. Senior Civil Judge/CJM/HMR/Supdt.G-II/20-4382, dated 05.10.2021, it is hereby ordered that following duty roster shall be observed by the Judicial Officers of this Civil and Sessions Division during the aforesaid period:-

Sr. No.	Name of the Judicial Officer	Period of station leave.	Duty Period	Urgent work to be attended in addition to the work of own Court.
1.	Shri Naresh Kumar, Additional District and Sessions Judge, Hamirpur.	13.10.2021 from 2:00 PM to 17.10.2021	09.10.2021 to 13.10.2021 till 2:00 PM	Own Court and the Court of Ld. D&SJ, Hamirpur
2.	Sh. Nitin Mittal, Senior Civil Judge-cum-ACJM, Court No.1, Hamirpur, H.P.	09.10.2021 to 13.10.2021 till 2:00 PM	13.10.2021 from 2:00PM to 17.10.2021	Own Court and the Court of Ld.D & SJ, Ld. Addl. D&SJ, Ld. CJM Hamirpur, H.P.
3.	Smt. Kanika Chawala, Add. Chief Judicial Magistrate, Nadaun, District, Hamirpur H.P.	13.10.2021 from 2:00 PM to 17.10.2021	09.10.2021 to 13.10.2021 till 2:00 PM	Own Court and the Court of Ld. JMFC, Barsar, District Hamirpur, H.P.
4.	Smt. Monika Sombal, Civil Judge-cum-JMIC, Barsar, District Hamirpur.	09.10.2021 to 13.10.2021 till 2:00 PM	13.10.2021 from 2:00PM to 17.10.2021	Own Court and the Court of Ld ACJM, Nadaun, District Hamirpur, H.P.
5.	Smt. Shikha Lakhanpal, Judicial Magistrate Ist Class Court No.II, Hamirpur, H.P.	09.10.2021 to 13.10.2021 till 2:00 PM	13.10.2021 from 2:00PM to 17.10.2021	Own Court and the Court of JMFC- Court No.III, Hamirpur, H.P.
6.	Smt. Anita Sharma, Civil Judge-cum-JMFC, Court No.III, Hamirpur.	13.10.2021 from 2:00 PM to 17.10.2021	09.10.2021 to 13.10.2021 till 2:00 PM	Own Court and the Court of Ld. CJM, Ld. ACJM, Court No.1, Ld JMFC, Court No.II, Ld. JM Court No.IV, Hamirpur, H.P
7.	Smt. Anulekha Tanwar, Civil Judge-cum-JM, Court No. IV, Hamirpur.	09.10.2021 to 13.10.2021 till 2:00 PM	13.10.2021 from 2:00PM to 17.10.2021	Own Court

Note:- The bail applications, if any filed in POCSO Act, PC Act and SC ST Act, shall be listed for hearing before the Special Judge(Sessions Judge) Hamirpur on 18.10.2021. The duty magistrate/Judge may receive such applications during Dussehra holidays to be listed on 18.10.2021, for hearing.

(J.K. Sharma)
District and Sessions Judge,
Hamirpur, H.P.
Dated: 07.10.2021

Endst. No.DSJ(HMR)EC/4-2/85/- 5446
Copy for information is forwarded to:-

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
3. The Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
4. All the Judicial Officers posted in this Civil and Sessions Division.
5. The Deputy Commissioner, Hamirpur, H.P.
6. The Superintendent of Police, Hamirpur, H.P.
7. The District Attorney, Hamirpur, H.P.
8. The President, Bar Association, Hamirpur /Nadaun/Barsar.
9. The System Officer of this Division with the direction to upload the same on the website.
10. Notice Board of this Court.

District and Sessions Judge,
Hamirpur, H.P.